

(ग) कुछ किस्मों का इस्पात, जिसकी सप्लाई कम है या जो देश में तैयार नहीं होता, प्रवृत्त आयात-लाइसेंस-नीति के अनुसार आयात करने की अनुमति दी गई है। छड़, गोल छड़ संरचनात्मक आदि, जिनकी प्रदाय-स्थिति अच्छी है, निर्यात करने की अनुमति दी गई है।

समस्तीपुर वर्कशॉप (पूर्वोत्तर रेलवे) में एक खलासी की मृत्यु

6520. **श्री भोगेन्द्र झा :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 20 फरवरी, 1969 को जिला, समस्तीपुर (पूर्वोत्तर रेलवे) में समस्तीपुर वर्कशॉप में काम करते हुए दर्शन राय नामक खलासी की मृत्यु हो गई थी;

(ख) क्या यह भी सच है कि उक्त खलासी हृदय रोगी था और डाक्टरों ने उसे हल्का काम देने की सिफारिश की थी;

(ग) क्या यह भी सच है कि उसे डाक्टरों की सलाह के विरुद्ध भारी काम दिया गया जिसके कारण काम करते हुए उसकी मृत्यु हो गई; और

(घ) यदि उपरोक्त भाग (ग) का उत्तर स्वीकारात्मक हो, तो इसके लिये उत्तरदायित्व निश्चित करने तथा मृतक के परिवार को प्रति-कर देने के लिए क्या कार्यवाही की गई है ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) से (घ). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

Steel Casting Plant at Wardha

6521. **SHRI K. P. SINGH DEO:**
SHRI A. SREEDHARAN:
SHRI K. LAKKAPPA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have abandoned the proposal for setting up a Steel Casting Plant at Wardha; and

(b) if so, reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). In view of the existing available capacity in this industry as related to the latest assessment of demand for casting and forgings, it is not immediately proposed to take up implementation of the proposed foundry project at Wardha. The matter would be reviewed in due course.

Steel Casting Plant at Naini

6522. **SHRI K. P. SINGH DEO**
SHRI A. SREEDHARAN
SHRI K. LAKKAPPA

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have abandoned the proposal for setting up of a steel casting plant at Naini in Uttar Pradesh; and

(b) If so, reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir.

(b) In view of the growth of traffic being slower than anticipated earlier, a detailed review of the anticipated requirement of steel castings for manufacture and maintenance of rolling stock by the end of the 4th Plan was carried out in 1967 taking into account the latest development of steel casting production activity in the country, and it was found that the proposed Railway Steel Foundry at Naini would not be required during the 4th and 5th Plans.

Setting Fire by Students to A.S.M.'S Room in Jamia Osmania Station

6523. **SHRI K. P. SINGH DEO:**
SHRI A. SREEDHARAN:

SHRI RAGHUVIR SINGH
SHASTRI:
SHRI HUKAM CHAND
KACHWAI:
SHRI K. LAKKAPPA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some students set fire to the Assistant Station Master's Room in Jamia Osmania Station on the Secunderabad Kachiguda metre gauge station on the 28th March, 1969;

(b) if so, whether Government have enquired into the incident;

(c) if so, result thereof; and

(d) loss suffered by Government?

THE MINISTER OF RAILWAYS
(DR. RAM SUBHAG SINGH): (a). Yes.

(b) and (c). A case has been registered by the Police and its investigation has since been taken over by the Crime Branch of the C.I.D. State Government has also ordered a Magisterial enquiry which is pending completion.

(d) Rs. 2,782/- approximately.

**Allocation to Delhi Polytechnics of
Scholarship to Scheduled Caste/
Scheduled Tribe Students**

6524. SHRI NIHAL SINGH : Will the Minister of LAW AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 9430 on the 3rd May, 1968 and state:

(a) the ratio and rates according to which the allocation of Rs. 5,60,000 for 1967-68 was distributed among 813 students and the balance thereof;

(b) the income of the guardians of these 813 students and their profession separately, the number of the members of their families dependent on each of them and the names of

the Colleges in which these students were studying;

(c) The number of cases where guardians furnished incorrect certificates in respect of their income and the nature of action taken against them;

(d) the total number of complaints received since January, 1968 to date from the people as well as the Members of Parliament for making enquiries in regard to income and the results of the action taken thereon; and

(e) the allocation made for scholarships for the Colleges and Polytechnic Colleges in Delhi during 1968-69?

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND IN THE
DEPARTMENT OF SOCIAL WELFARE
(DR. SHRIMATI PHULRENU GUHA): (a). and (e). The details are being collected from the Union Territory Administration and will be laid on the Table of the House when received.

(b) Attention is invited to the answer given to Lok Sabha Unstarred Question No. 3508 on 18-3-1969 wherein the highest and lowest income levels of the guardians have been indicated. The time and labour involved in collecting the other details would not be commensurate with the purpose of the Hon'ble Member has in view. If details of specific suspicious cases are furnished, a special investigation could be undertaken.

(c) and (d). Attention is invited to the assurance fulfilled in reply to the Lok Sabha Unstarred Question No. 13 dated the 11th November, 1968.

No specific complaint in regard to the income of any particular candidates parent/guardian was received.

Experts from Foreign Countries

6525. SHRI S. D. SOMASUNDARAM: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Started Question No. 32 on the 12th November 1968 and state: